

**REPRESENTATION OF LIGHTERMEN
EMPLOYED IN COCHIN PORT**

645. SHRI M. R. VENKATA-
RAMAN:

SHRI K. P. SUBRAMANIA
MENON:

Will the Minister of LABOUR AND
REHABILITATION be pleased to state :

(a) whether Government have
recently received any representation
from the lightermen employed in Cochin
Port by various private boat owners for
including them in the decasualisation
scheme under the Dock Labour (Regu-
lation and Employment) Scheme ; and .

(b) if so, the action taken by Gov-
ernment in the matter?

THE MINISTER OF LABOUR AND
REHABILITATION (SHRI JAI-SUKHLAL
HATHI) : (a) Yes.

(b) Under consideration.

SUGAR PRICES IN U.P.

646. DR. (MRS.) MANGLA-
DEVI TALWAR : Will the Minister
OF FOOD AND AGRICULTURE be
pleased to state :

(a) whether the prices of sugar have gone
down in Uttar Pradesh ; and

(b) if so, whether the Sugar Mill-owners
have represented to Government for affording
some relief in this connection ?

THE MINISTER OF STATE IN THE
MINISTRY OF FOOD, AGRICULTURE,
COMMUNITY DEVELOPMENT AND
COOPERATION (SHRI ANNASAHEB
SHINDE) : (a) The prices of sugar have come
down all over the country.

(b) Yes, Madam.

RESIGNATION OF ATTORNEY-GENERAL

647. DR. (MRS.) MANGLADEVI
TALWAR : Will the Minister of LAW
be pleased to state :

(a) whether the Government of India
have received a letter of resignation
from the Attorney-General of India;

(b) if so, whether it has been
accepted ?

THE DEPUTY MINISTER IN THE
MINISTRY OF LAW (SHRI MOHAMMAD
YUNUS SALEEM) : (a) The Attorney-
General in his letter of resignation dated the
15th June, 1968 addressed to the President has
given notice of three months and desired to be
relieved of the office by the 15th September,
1968.

(b) The matter is under consideration of
the Government.

BURNING OF A POST OFFICE

648. DR. (MRS.) MANGLADEVI
TALWAR : Will the Minister of COM-
MUNICATIONS be pleased to state :

(a) whether the Post Office in Subzi-
mandi Market, Delhi was burnt completely on
the 11th May, 1968;

(b) if so, the total loss suffered by
Government; and

(c) what steps are being taken to recover
this loss from the Fruit Merchants Union as
the fire was allegedly due to their negligence ?

THE MINISTER OF STATE IN THE
DEPARTMENTS OF PARLIAMENTARY
AFFAIRS AND COMMUNICATIONS
(SHRI I. K. GUJ-RAL) : (a) Yes.

(b) There had been no loss of Gov-
ernment cash and valuables. The cost of the
furniture, etc. destroyed due to the fire has
been estimated at Rs. 3,000.

(c) No action has been taken in this
regard.

**UNEMPLOYMENT AMONGST ENGINEERS,
DOCTORS, SCIENCE GRADUATES AND
ARTS GRADUATES**

649. SARDAR RAM SINGH : Will
the Minister of LABOUR AND REHA-
BILITATION be pleased to state :

(a) the present unemployment posi-
tion in the country with regard to the
following categories :

(i) Engineers (both degree holders and
diploma holders) ;

(ii) Doctors ;

(iii) Science Graduates;

(iv) Arts Graduates;

(b) what were the comparative
figures for these categories during the
last three years;